

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 4055/2023 In C.P. (IB)/2517(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: **Mr. Nagendra Pratap Singh Vs. Mr.**
 Arun Kapoor Resolution Professional
 Of Monarch Brookfilelds LLP
 IN THE MATTER OF
 Capri Global Capital Ltd
 V/s
 Monarch Brookfields LLP

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 4055/2023:- None appeared for the Applicant. Counsel, Nupur Shah appeared for the Respondent/RP. Registry is directed to issue notice to the Applicant intimating the next date of hearing. Respondent is directed to file reply, if any, within a period of two weeks. Copy of the reply may also be served on the Counsel for the Applicant. List the IA No. 4055/2023 on **15.09.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)